

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No. 88

Dated, Imphal the 26th September, 2020

No. HCM/1/96/Bench/ **13550** It is hereby informed to all members of the Bar and the litigants that Hon'ble Mr. Justice L.S. Jamir, being in self isolation for medical reason and as advised by the Chief Medical Officer, Imphal East, Manipur will not be holding Court. The Registry will notify all concerned as and when his Lordship is able to resume Court sittings after clearance by the Chief Medical Officer, Imphal East, Manipur.

By Orders



Registrar (Judl)
High Court of Manipur

Copy to:

1. The Advocate General, Govt, of Manipur.
2. The Govt. Advocate, Govt. of Manipur.
3. Addl. Advocate General, Govt. of Manipur.
4. The President, HCBAM
5. The President, AMBA
6. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
7. P.S. to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
8. P.S. to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
9. P.S. to Hon'ble Mr. Justice MV Muralidaran, High Court of Manipur.
10. P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
11. P.S. to Registrar General, High Court of Manipur
12. The System Analyst, High Court of Manipur.
- ***For uploading the same to the official website.***
13. All Supdt./Court Officer/Stamp Reporter.
14. Court Masters.
15. Concerned file.